Papers laid on the Table of the House by Ministers/Members

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Madam, with your permission, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the India Trade Promotion Organisation, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2023-2024. [Placed in Library, See No. LT 1510/18/24]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2023-2024, together with audit report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2023-2024.

[Placed in Library, See No. LT 1511/18/24]

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(3) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bengaluru, for the year 2023-2024.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bengaluru, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bengaluru, for the year 2023-2024.

[Placed in Library, See No. LT 1512/18/24]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2023-2024.

[Placed in Library, See No. LT 1513/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Gem & Jewellery Export Promotion Council, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working

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of the Gem & Jewellery Export Promotion Council, Mumbai, for the year 2023-2024. [Placed in Library, See No. LT 1514/18/24]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the CHEMEXCIL, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the CHEMEXCIL, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 1515/18/24]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 1516/18/24]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the CAPEXIL, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working

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of the CAPEXIL, Kolkata, for the year 2023-2024.

[Placed in Library, See No. LT 1517/18/24]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2023-2024. [Placed in Library, See No. LT 1518/18/24]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the PLEXCONCIL, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the PLEXCONCIL, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 1519/18/24]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Kolkata,

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for the year 2023-2024, together with audit report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, Kolkata, for the year 2023-2024.

[Placed in Library, See No. LT 1520/18/24]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board of India, Kochi, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board of India, Kochi, for the year 2023-2024, together with audit report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board of India, Kochi, for the year 2023-2024.

[Placed in Library, See No. LT 1521/18/24]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the SEEPZ-SEZ Authority, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the SEEPZ-SEZ Authority, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 1522/18/24]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1523/18/24]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2023-2024.

[Placed in Library, See No. LT 1524/18/24]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export

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Organisations, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1525/18/24]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Kurukshetra, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Kurukshetra, for the year 2023-2024.

[Placed in Library, See No. LT 1526/18/24]

- (18) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Export Insurance Accounts Trust, Mumbai, for the year 2023-2024, together with audit report thereon.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the National Export Insurance Accounts Trust, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 1527/18/24]

(19) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 17 of the Export (Quality, Control & Inspection) Act, 1963:-

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(i) The Export Inspection Council Employees (Classification, Control and Appeal) Amendment Rules, 2024 published in Notification No. S.O. 1465 in Gazette of India dated 3rd August, 2024.

(ii) The Export Inspection Agency Employees (Classification, Control and Appeal) Amendment Rules, 2024 published in Notification No. S.O. 1466 in Gazette of India dated 3rd August, 2024.

[Placed in Library, See No. LT 1528/18/24]

- (20) A copy each of the following Notifications (Hindi and English versions) under Section 40 of the Bureau of Indian Standards Act, 2016:-
 - (i) The Bicycles ? Retro Reflective Devices (Quality Control) Amendment Order, 2024 published in Notification No. S.O. 4569(E) in Gazette of India dated 18th October, 2024.
 - (ii) The Electrical Appliances for Commercial Dispensing and Vending (Quality Control) Order, 2024 published in Notification No. S.O. 4568(E) in Gazette of India dated 18th October, 2024.
 - (iii) The Cookware, Utensils and Cans for Foods and Beverages (Quality Control) Order, 2024 published in Notification No.

S.O. 4494(E) in Gazette of India dated 14th October, 2024.

- (iv) The Cross Recessed Screws (Quality Control) Order, 2024 published in Notification No. S.O. 4099(E) in Gazette of India dated 20th September, 2024.
- (v) The Safety of Household, Commercial and Similar Electrical Appliances (Quality Control) Order, 2024 published in Notification No. S.O. 4098(E) in Gazette of India dated 20th September, 2024.
- (vi) The Hinges (Quality Control) Order, 2024 published in Notification No. S.O. 2982(E) in Gazette of India dated 26th July, 2024.
- (vii) The Bolts, Nuts and Fasteners (Quality Control) Order, 2024 published in Notification No. S.O. 2771(E) in Gazette of India dated 15th July, 2024.
- (viii) The Toys (Quality Control) Amendment Order, 2024 published in Notification No. S.O. 4277(E) in Gazette of India dated 1st October, 2024.
- (ix) The Insulated Flask, Bottles and Containers for Domestic Use (Quality Control) Amendment Order, 2024 published in Notification No. S.O. 3705(E)

in Gazette of India dated 30th August, 2024.

- (x) The Flame ? Producing Lighters (Quality Control) Amendment Order, 2024 published in Notification No. S.O. 4230(E) in Gazette of India dated 24th September, 2024.
- (xi) The Potable Water Bottles (Quality Control) Amendment Order, 2024 published in Notification No. S.O. 3702(E) in Gazette of India dated 30th August, 2024.
- (xii) The Aluminum and Aluminum Alloy Products (Quality Control) Order, 2024 published in Notification No. S.O. 4696(E) in Gazette of India dated 28th October, 2024.
- (xiii) The Electrical appliances for domestic clothes washing (Quality Control) Order, 2024 published in Notification No. S.O. 4815(E) in Gazette of India dated 5th November, 2024.
- (xiv) The Gypsum based Building Materials (Quality Control) Amendment Order, 2024 published in Notification No. S.O. 5058(E) in Gazette of India dated 25th November, 2024.

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 (xv) The V-Belt (Quality Control) Amendment Order, 2024 published in Notification No.
 S.O. 4880(E) in Gazette of India dated 12th November, 2024.

[Placed in Library, See No. LT 1529/18/24]

- (21) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 33 of the Marine Products Export Development Authority Act, 1972:-
 - (i) S.O.3470(E) published in Gazette of India dated 14th August, 2024 appointing the 16th day of August, 2024 as the date on which the provisions of the Marine Products Export Development Authority Act, 1972 in so far as it relates to serial No. 19 and the entries thereto in the Schedule to the said Act shall come into force.
 - (ii) The Marine Products Export Development Authority (Adjudication of Penalties) Rules, 2024 published in Notification No. G.S.R. 501(E) in Gazette of India dated 14th August, 2024.

[Placed in Library, See No. LT 1530/18/24]

(22) A copy of the National Institute of Design, Haryana Ordinances, 2024 (Hindi and English versions) published in Notification No. F.No. NIDH/GA/06/05/22-23 in Gazette of India dated

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3rd December, 2024 under sub-section (2) of Section 40 of the National Institute of Design Act, 2014.

[Placed in Library, See No. LT 1531/18/24]

- (23) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the MMTC Limited, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1532/18/24]

- (b) (i) Review by the Government of the working of the State Trading Corporation Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the State Trading Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

 [Placed in Library, See No. LT 1533/18/24]
- (c) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the PEC Limited, New Delhi, for the year 2023-2024, alongwith Audited

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Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1534/18/24]

- (d) (i) Review by the Government of the working of the ECGC Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the ECGC Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1535/18/24]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): सभापति महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) संविधान के अनुच्छेद 151(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-
 - (एक) भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (2024 का संख्या 9) मार्च, 2023 को समाप्त वर्ष के लिए आयकर विभाग राजस्व विभाग प्रत्यक्ष कर द्वारा 'डिस्टिलरी और ब्रेवरीज' के व्यवसाय में कार्यरत करने वाली कंपनियों के मूल्यांकन की जांच पर अनुपालन लेखापरीक्षा प्रतिवेदन।
 - (दो) मार्च, 2021 को समाप्त वर्ष के लिए भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (2024 का संख्यांक 10)-आयुध निर्माणियाँ-(अनुपालन लेखापरीक्षा-रक्षा)।
 - (तीन) मार्च, 2021 को समाप्त वर्ष के लिए भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ

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सरकार (2024 का संख्यांक 11) (रक्षा सेवाएं-सेना)-अनुपालन लेखापरीक्षा-रक्षा ।

- (चार) मार्च, 2022 को समाप्त वर्ष के लिए भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ (2024 का संख्यांक 13) सरकार (राजस्व विभाग ? प्रत्यक्ष कर)।
- (पांच) मार्च, 2022 को समाप्त वर्ष के लिए भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (2024 का संख्यांक 14) आयकर निर्धारितियों संबंधी बकाया मांग पर विषय विशिष्ट अनुपालन लेखापरीक्षा-राजस्व विभाग-प्रत्यक्ष कर ।
- (छह) मार्च, 2022 को समाप्त वर्ष के लिए भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (2024 का संख्यांक 15) - भारतीय वायु सेना, रक्षा सेवाएँ (वायु सेना) में पायलटों का प्रशिक्षण- (निष्पादन लेखापरीक्षा- रक्षा) ।
- (सात) मार्च, 2021 को समाप्त वर्ष के लिए भारत के नियंत्रक एवं महालेखापरीक्षक का प्रतिवेदन-संघ सरकार-(2024 का संख्यांक 16)-रक्षा सेवाएं (वायु सेना)-(अनुपालन लेखापरीक्षा-रक्षा) ।
- (आठ) भारत के नियंत्रक एवं महालेखा परीक्षक का प्रतिवेदन-संघ सरकार (2024 का संख्यांक 17)- निर्यात संवर्धन पूंजीगत वस्तु (ईपीसीजी) योजना पर निष्पादन लेखापरीक्षा-राजस्व विभाग अप्रत्यक्ष कर-सीमा शुल्क ।
- (नौ) वर्ष 2023-2024 के लिए संघ सरकार (सिविल) के विनियोग लेखे ।

(दस) वर्ष 2023-2024 के लिए संघ सरकार के वित्त लेखे ।

[Placed in Library, See No. LT 1536/18/24]

(2) प्रारूप अधिसूचना संख्या 3/4/2022-ईएम जो भारत के राजपत्र में प्रकाशित की जानी है, तथा जिसके द्वारा यह निदेश दिया जाएगा कि अंतर्राष्ट्रीय वित्तीय सेवाएं अधिनियम, 2019 की धारा 31 की उप-धारा (2) के अंतर्गत किसी अंतर्राष्ट्रीय सेवा केंद्र में वित्तीय उत्पादों, वित्तीय सेवाओं या वित्तीय संस्थान, जैसा भी मामला हो, पर पेंशन निधि विनियामक और विकास प्राधिकरण अधिनियम, 2013 की धारा 25 लागू नहीं होगी, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1537/18/24]
THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE): Respected Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Section (6) of the Article 338A of the Constitution:-
 - (i) A copy of the Annual Report of the National Commission for Scheduled Castes, New Delhi, for the years 2020-2021 and 2021-2022.
 - (ii) Explanatory Memorandum the on recommendations contained the in Report Annual of the **National** Commission for Scheduled Castes, New Delhi, for the years 2020-2021 and 2021-2022.

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(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1538/18/24]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर) : सभापति महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) एम.पी. स्टेट एग्रो इंडस्ट्रीज कॉर्पोरेशन लिमिटेड, भोपाल के वर्ष 2019-2020 के कार्यकरण की सरकार द्वारा समीक्षा।
 - (दो) एम.पी. स्टेट एग्रो इंडस्ट्रीज कॉर्पोरेशन लिमिटेड, भोपाल का वर्ष 2019-2020 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।
- (2) उपर्युक्त मद संख्या (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)। [Placed in Library, See No. LT 1539/18/24]
- (3) राष्ट्रीय कृषक कल्याण कार्यक्रम क्रियान्वयन सोसायटी, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (4) (एक) भारतीय राष्ट्रीय कृषि सहकारी विपणन संघ लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

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(दो) भारतीय राष्ट्रीय कृषि सहकारी विपणन संघ लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1540/18/24]

- (5) (एक) पौधा किस्म और कृषक अधिकार संरक्षण प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) पौधा किस्म और कृषक अधिकार संरक्षण प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
 - (तीन) पौधा किस्म और कृषक अधिकार संरक्षण प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1541/18/24]

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय)ः सभापति महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) लक्षद्वीप मूल्य वर्धित कर विनियम, 2022 की धारा 114 के अंतर्गत दिनांक 13 दिसंबर, 2022 के लक्षद्वीप के असाधारण राजपत्र में अधिसूचना संख्या एफ.सं. 101/01/2022-पीएसएंडटी (वैट) में प्रकाशित लक्षद्वीप मूल्य वर्धित कर नियम, 2022 की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
 - [Placed in Library, See No. LT 1542/18/24]
- (3) लक्षद्वीप सहकारी समितियां विनियम, 2022 की धारा 139 की उप-धारा (2) के अंतर्गत दिनांक 8 नवंबर, 2023 को लक्षद्वीप के असाधारण राजपत्र में अधिसूचना संख्या एफ.सं. 41/4/2022-कॉप में प्रकाशित लक्षद्वीप सहकारी समितियां नियम, 2023 की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
 - [Placed in Library, See No. LT 1543/18/24]
- (5) सशस्त्र सीमा बल अधिनियम, 2007 की धारा 155 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) गृह मंत्रालय सशस्त्र सीमा बल, समूह 'ख' युद्धक आर्मर काडर पद भर्ती (संशोधन) नियम, 2024 जो दिनांक 12 अक्तूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 137 में प्रकाशित हुए थे।
 - (दो) गृह मंत्रालय सशस्त्र सीमा बल, समूह 'ख' युद्धक आर्मर काडर पद भर्ती नियम, 2012 जो 14 मई, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 357 (अ) में प्रकाशित हुए थे। [Placed in Library, See No. LT 1544/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Rural Livelihoods Promotion Society, New Delhi, for the year 2023-2024, alongwith Audited Accounts. [Placed in Library, See No. LT 1545/18/24]
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Rural Livelihoods Promotion Society, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1546/18/24] उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : सभापति महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) भारतीय कृत्रिम अंग निर्माण निगम तथा दिव्यांगजन सशक्तिकरण विभाग, सामाजिक न्याय और अधिकारिता मंत्रालय के बीच वर्ष 2024-2025 के लिए हुए समझौता ज्ञापन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (2) वरिष्ठ नागरिक कल्याण कोष (एससीडब्ल्यूएफ), नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 [Placed in Library, See No. LT 1547/18/24]
- (3) (एक) राष्ट्रीय मानिसक पुनर्वास संस्थान, सीहोर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) राष्ट्रीय मानसिक पुनर्वास संस्थान, सीहोर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा

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समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) । [Placed in Library, See No. LT 1548/18/24]

- (4) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) भारतीय कृत्रिम अंग निर्माण निगम, कानपुर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
 - (दो) भारतीय कृत्रिम अंग निर्माण निगम, कानपुर का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 1549/18/24]

12.04 hrs

(Hon. Speaker in the Chair)

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Speaker Sir, with your kind permission, on behalf of my colleague Shri Bhagirath Choudhary, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rani Lakshmi Bai Central Agricultural University, Jhansi, for the year 2022-2023.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rani Lakshmi Bai Central Agricultural University, Jhansi, for

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the year 2022-2023, together with audit report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rani Lakshmi Bai Central Agricultural University, Jhansi, for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1550/18/24] THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA): Respected Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Heavy Engineering Corporation Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1551/18/24]

(b) (i) Statement regarding Review by the Government of the working of the HMT

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Limited, Bengaluru, and its subsidiaries, for the year 2023-2024.

- (ii) Annual Report of the HMT Limited, Bengaluru, and its subsidiaries, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

 [Placed in Library, See No. LT 1552/18/24]
- (c) (i) Review by the Government of the working of the Rajasthan Electronics and Instruments Limited, Jaipur, for the year 2023-2024.
 - (ii) Annual Report of the Rajasthan Electronics and Instruments Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1553/18/24]

- (d) (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1554/18/24]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research

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Institute, Palakkad, for the year 2023-2024, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2023-2024.[Placed in Library, See No. LT 1555/18/24]
- (3) (i) A copy each of the Annual Report (Hindi and English versions) of the National Automotive Board, New Delhi, for the years 2013-2014 to 2015-2016, alongwith audited accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Automotive Board, New Delhi, for the years 2013-2014 to 2015-2016.
- (4) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1556/18/24] सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

- (1) (एक) भारतीय बीज सहकारी सिमित लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) भारतीय बीज सहकारी सिमति लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

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(2) नेशनल फेडरेशन ऑफ कॉपरेटिव शुगर फैक्ट्रीज लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

[Placed in Library, See No. LT 1558/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN): Hon. Speaker, Sir, with your kind permission, I rise to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Coastal Aquaculture Authority, Chennai, for the year 2023-2024, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Coastal Aquaculture Authority, Chennai, for the year 2023-2024.

[Placed in Library, See No. LT 1559/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA): Hon. Speaker, Sir, with your permission, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the

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year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1560/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2023-2024.

[Placed in Library, See No. LT 1561/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1562/18/24]

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(4) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles & Management, Coimbatore, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles & Management, Coimbatore, for the year 2023-2024.

[Placed in Library, See No. LT 1563/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2023-2024.

[Placed in Library, See No. LT 1564/18/24]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textiles Research Industry?s Associations, Ahmadabad for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working

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of the Ahmedabad Textiles Research Industry?s Associations, Ahmadabad, for the year 2023-2024.

[Placed in Library, See No. LT 1565/18/24]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi,, for the year 2023-2024.

[Placed in Library, See No. LT 1566/18/24]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2023-2024.

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(9) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Apparel Export Promotion Council, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1568/18/24]

- (10) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the National Handloom Development Corporation Limited, Noida, for the year 2023-2024.
 - (ii) Annual Report of the National Handloom Development Corporation Limited, Noida for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT 1569/18/24]
- (b) (i) A copy of the Review by the Government of the working of the National Jute Manufacturers Corporation Limited, Kolkata, for the year 2022-2023.

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(ii) Annual Report of the National Jute Manufacturers Corporation Limited, Kolkata, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No (b) of (10) above.

[Placed in Library, See No. LT 1570/18/24]

माननीय अध्यक्ष: श्री के.सी. वेणुगोपाल ? उपस्थित नहीं ।

प्रो. सौगत राय जी ।

12.06 hrs

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